

SENNA LEAVES AND PODS GRADING AND MARKING RULES

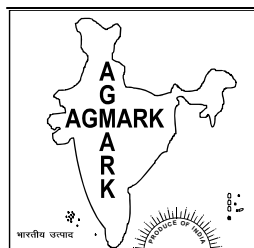
1. **Short title and application** .- These Rules may be called the Senna Leaves and pods Grading and Marking rules, 1964.
(2) They shall apply to Senna Leaves and Pods (Cassia angustifolia) produced in India.
2. **Definitions.**--In these rules
 - (a) "Agricultural Marketing Adviser" means the Agricultural Marketing Adviser to the Government of India.
 - (b) "Schedule" means a Schedule appended to these rules.
3. **Grade designation.**- The grade designations to indicate the quality of Senna leaves and pods shall be as set out in column I of Schedules II to IV.
4. **Quality.**- The quality indicated by grade designation shall be as set out against each grade designation in columns I of Schedule II to IV.
5. **Grade designation marks.**- The grade designation mark shall consist or a label specifying the grade designation and bearing a design (consisting of an out line map of India with the word 'AGMARK' and the figure of the rising sun, with the words 'Produces of India and (Hkkjrh; mRikn) resembling the mark as set out in schedule I.
6. **Method of marking** .- The grade designation marks label shall be applied to Senna leaves and pods in full pressed bales. The grade designation mark shall be securely attached to each bale in a manner approved by the Agricultural Marketing Adviser. In addition to the grade designation the following particulars shall be clearly marked on the label:-
 - (a) Serial number
 - (b) Trade description
 - (c) Year of harvest
 - (d) Date of pressing

(2) An authorised packer may, after obtaining the prior approval of the Agricultural Marketing Adviser, mark his private trade mark on a container provided that the private trade mark does not represent quality or grade of Senna Leaves and Pods different from that indicated by the grade designation mark affixed to the container in accordance with these rules.
7. **Method of packing.** - Senna leaves and pods shall be press-packed with a covering of new gunny cloth in bales with sufficient number of bands tightly placed around the bales of customary weights of 100 to 200 Kgm.
8. **Special conditions of certificate of authorisation.**- In addition to the conditions specified in rule 4 of the General Grading and Marking Rules, 1937 the following conditions shall be observed by packers to the satisfaction of the Agricultural Marketing Adviser, namely.
 1. Supervision over the grading and marking of Senna leaves and pods shall be exercised by Inspecting Officers authorised by the Agricultural Marketing Adviser.
 2. Senna leaves and pods shall be graded and marked only at such baling presses as can provide proper space and facilities for cleaning, grading and marking and are approved of as such by the Agricultural Marking Adviser.
 3. The authorised packers shall provide all reasonable facilities to the Inspecting Officers for carrying on their work of supervision and analysis, such facilities to include the provision of a room for analysing samples.
 4. Every holder of a Certificate of Authorisation shall, before removing or permitting any other buyer to remove any consignment of graded and marked bales of Senna leaves or pods from the grading premises, ensure that Inspecting Officers have had due notice, opportunity and facilities for carrying out check sampling and analysis in accordance with special instructions that may be issued by the Agricultural Marketing Adviser from time to time.

SCHEDULE I

(See rule 5)

Design for the grade designation mark



SCHEDULE II

(SEE RULES 3 AND 4)

Grade designations and definition of quality of Senna leaves (*Cassia angustifolia*) known commercially as "Tinnevely Senna leaves"

Grade designation	Colour of the leaf	Size-leaves should be retained on the sieve with mesh size of linear length	Special characteristics (Refraction percentage by weight maximum)		Tolerance for size weight, maximum	General characteristics
			----- Stalks And Other Sticks refractions			
1	2	3	4	5	6	7
Prime Bold	Pale Green	1 eye in 1 cm.	5	..	25% of Prime No. I and 10% of Prime II.	1. Leave of classia angustifolia shall be well developed 2. They shall have their characteristic aroma 3. The produce shall be reasonably dry and free from disease insect attack and broken leaves
Prime No. I	Pale Green	3 eyes in 2.5 cm.	5	..	25% of Prime No.II and 10% of Prime III.	
Prime No. II	Pale Green	4 eyes in 2.5 cm.	5	...	25% of Prime No. III and 10% of Prime IV.	
Prime No. III	Pale Green	6 eyes in 2.5 cm.	5	5	30% of Prime No. IV and 10% of size lower than Prime No. IV.	
Prime No. IV	Pale Green	8 eyes in 2.5 cm.	10	5	35% of size lower than Prime No. IV.	
T.V. No. I	Pale Yellow wish Green	3 eyes in 2.5 cm.	5	..	30% of T.V. No. II and 10% of T.V. No.III.	
T.V. No. II	Do.	4 eyes in 2.5 cm.	10	...	30% of T.V. No. III and 10% of T.V. No.IV.	
T.V. No. III	Do.	6 eyes in 2.5 cm.	10	...	30% of T.V. No. IV and 10% of size lower than T.V. No.IV.	
T.V. No. IV	Do.	8 eyes in 2.5 cm.	15	5	35% of size lower than T.V. No.IV.	
T.V. No. V	Do.	35	5	40% of T.V. No. IV and 20% of size lower than T. V. No.IV.	

Non-specified.

Tolerance for colour.- A tolerance of 5% of black leaves may be permitted in each grade.

Tolerance for broken leaves.- A tolerance of 10% of broken leaves (two halves only) of the respective grades may be permitted in the pressed bales.**Stalks and sticks.-** These included stalks and sticks of Senna plants only.

Other refractions.- These comprise dust of Senna leaves (arising out of crushing of leaves), blemished, shrivelled and damaged leaves, the nature of damage not affecting the inherent quality of the leaves.

"Non-specified"- Grade designation shall be applicable against a firm order from a recognised manufacturer according to specifications and blends not covered by the other grade designations and definitions of quality laid down in the schedule. "Firm Order" would mean either that the whole of the purchase money is to be paid in cash before hand or guaranteed in some other way. A recognised manufacturer shall mean manufacturer recognised by the Agricultural Marketing Adviser to the Government of India, as such.

All the percentages shall be worked out on the basis of total weight of the sample.

SCHEDULE III

(See Rules 3 and 4)

Grade designation and definition of quality of blends of Senna leaves (*Cassia angustifolia*)* and Cassia (*Cassia auriculata*)

Grade designation	Special characteristics		General characteristics
	"Senna leaves" percentage by weight (Min.)	"Cassia leaves" percentage by weight (Max.)	
1	2	3	4
T.V. Blend-A	90	10	1. Leave of cassia angustifolia and Cassia auriculata used in the blends shall be will developed. 2. They shall have their characteristic aroma. 3. The produce shall be reasonably dry and free from disease , insect attack and broken leaves.
T.V. Blend-B	80	20	
T.V. Blend-C	70	30	
T.V. Blend-D	60	40	
T.V. Blend-E	55	45	

*The Senna leaves used for the preparation of the blend shall be of grade T.V. No. 3 and the refraction shall not exceed the limit as laid down for the same. All percentages shall be worked out on the basis of total weight of a sample excluding refraction.

SCHEDULE IV

(See Rules 3 and 4)

Grade designations and definition of quality of Senna pods derived from plants botanically known as *Cassia angustifolia*.

Grade designation	Colour of Pods	Tolerance-percentage by weight (maximum)				General Characteristics
		Stalks and sticks	Skins	Senna leaves	Other refractions	
1	2	3	4	5	5	7
H.P. Pods-A	Golden, Greenish Yellow	2	3	1. All the pods shall be mature reasonably dry and free from mould, insect attack and disease. 2. The pods shall have their characteristic aroma. 3. The grade "pods-skins" consists of skin and their broken pieces.
H.P. Pods-B	Brownish, Yellow	2	3	
No.1.	Brown, black (the latter not exceeding 75% of total weight)	5	15	2	3	
Pods-Skins.	Black	5	...	5	5	
Non-specified.						

Stalks and sticks.- These included stalks and sticks of Senna plants only.

Skins. - These include skins of Senna pods only,

Other refractions.- These comprise dust of Senna leaves (arising out of crushing of leaves), blemished, shrivelled and damaged leaves, the nature of damage not affecting the inherent quality of the leaves.

"Non-specified"-This Grade designation shall be applicable against a firm order from a recognised manufacturer according to specifications and blends not covered by the other grade designations and definitions of quality laid down in the schedule. "Firm Order" would mean either that the whole of the purchase money is to be paid in cash before hand or guaranteed in some other way. A recognized manufacturer shall mean manufacturer recognised by the Agricultural Marketing Adviser to the Government of India, as such.